

Following order is to be pronounced in the Open Court on 19/11/2024 passed by Hon'ble Shri Rajpal Yadav, Vice-President and Hon'ble Shri Rajesh Kumar, Accountant Member:-

Sl. No.	Bench	Appeal No.	Name of assessee	Name of Author of the order	Date of hearing
1	'A' Bench	ITA Nos 1911 /KOL/2024	Srimanta Kumar Shit	Hon'ble Shri Rajpal Yadav, Vice-President	22.10.2024

19/11/2024  
(SATYAJIT LAHA)  
Senior P.S. ITAT, Kolkata

IN THE INCOME TAX APPELLATE TRIBUNAL KOLKATA BENCH:

Pronouncement List for 19.11.2024  
[Before Shri Shri Sonjoy Sarma, JM & Shri Rakesh Mishra, AM]

ITA No.	Assessee Name	Date of hearing	Author	Bench
1419/Kol/2024	Eastern Investments Ltd.	19.09.2024	Shri Rakesh Mishra, AM	"B"



(J. Dey)  
Sr. Pvt. Secy.

19.11.2024

ORDERS READY FOR PRONOUNCEMENT ON 19.11.2024

BEFORE SHRI SANJAY GARG, JUDICIAL MEMBER &

SHRI SANJAY AASTHI, ACCOUNTANT MEMBER

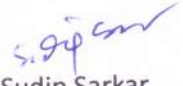
SI No.	Description / ITA No.	Assessee's Name	Dt. Of Hearing	Bench	Author	Result
1.	1797/KOL/2024	Tamal Kundu	24.10.2024	B	JM	PA
2.	250/KOL/2024	Bishnu Prasad Agarwal	24.10.2024	B	JM	ASP

ORDERS READY FOR PRONOUNCEMENT ON 19.11.2024

BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT &

SHRI RAKESH MISHRA, ACCOUNTANT MEMBER

SI No.	Description / ITA No.	Assessee's Name	Dt. Of Hearing	Bench	Author	Result
3.	652/KOL/2024	SURESH Amiya Memorial	03.10.2024	C	AM	Dismissed

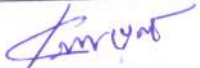
  
Sudip Sarkar  
Sr. Private Secretary

**INCOME TAX APPELLATE TRIBUNAL  
KOLKATA BENCH: KOLKATA**

**(List of Orders pronounced on 19.11.2024)**

**[Before Sh. Rajpal Yadav, VP (KZ) & Sh. Rajesh Kumar, AM]**

1	ITA	1908-KOL-2024 ASS(A)	Institute for Steel Development and Growth	22/10	19/11	A	RY-RK
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 (Bidhan Ch. Gayen)  
**PRIVATE SECRETARY**

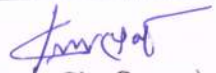
Dated: 19.11.2024

**INCOME TAX APPELLATE TRIBUNAL  
KOLKATA BENCH: KOLKATA**

**(List of Orders pronounced on 19.11.2024)**

**[Before Sh. Sanjay Garg, JM & Sh. Sanjay Awasthi, AM]**

1-2	ITA	1761 /KOL/2024 ASS(A) 1762/KOL/2024 ASS(PA)	Ashok Kumar Bhotika	24/10	19/11	B	SG-SA
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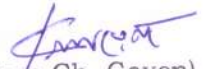
  
 (Bidhan Ch. Gayen)  
**PRIVATE SECRETARY**

**INCOME TAX APPELLATE TRIBUNAL  
KOLKATA BENCH: KOLKATA**

**(List of Orders pronounced on 19.11.2024)**

**[Before Sh. Rajpal Yadav, VP (KZ) & Sh. Rakesh Mishra, AM]**

1	ITA	1589-KOL-2024 ASS(A)	Uttam Das	29/08	19/11	SMC	RY-RM
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(Bidhan Ch. Gayen)  
**PRIVATE SECRETARY**

ORDERS READY FOR PRONOUNCEMENT ON 19.11.2024  
BEFORE SHRI ANIKESH BANERJEE, JUDICIAL MEMBER &  
SHRI RAKESH MISHRA, ACCOUNTANT MEMBER

SI No.	Description / ITA No.	Assessee's Name	Dt. Of Hearing	Bench	Author	Result
1.	1376 to 1378/KOL/2024	Bala Samaba Krishi Unnayan Samity Ltd.	07.11.2024	B	JM	Dismissed

ORDERS READY FOR PRONOUNCEMENT ON 19.11.2024  
BEFORE SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER &  
SHRI RAKESH MISHRA, ACCOUNTANT MEMBER

SI No.	Description / ITA No.	Assessee's Name	Dt. Of Hearing	Bench	Author	Result
2.	1367/kol/2024	Amalendu Kumar Modak	14.11.2024	A	AM	ASP

ORDERS READY FOR PRONOUNCEMENT ON 19.11.2024  
BEFORE SHRI SANJAY GARG, JUDICIAL MEMBER &  
SHRI RAKESH MISHRA, ACCOUNTANT MEMBER


SI No.	Description / ITA No.	Assessee's Name	Dt. Of Hearing	Bench	Author	Result
3.	1826/kol/2024	Jaspal Singh Bindra	16.10.2024	A	AM	Allowed

ORDERS READY FOR PRONOUNCEMENT ON 19.11.2024  
BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT &  
SHRI RAKESH MISHRA, ACCOUNTANT MEMBER

SI No.	Description / ITA No.	Assessee's Name	Dt. Of Hearing	Bench	Author	Result
4.	1108/kol/2024	Jivendra Mishra	28.08.2024	SMC	AM	dismissed

ORDERS READY FOR PRONOUNCEMENT ON 19.11.2024  
BEFORE SHRI SANJAY GARG, JUDICIAL MEMBER &  
SHRI SANJAY AASTHI, ACCOUNTANT MEMBER

SI No.	Description / ITA No.	Assessee's Name	Dt. Of Hearing	Bench	Author	Result
5.	1794/kol/2024	SSK Exports Limited	24.10.2024	B	JM	allowed

  
Sudip Sarkar  
Sr. Private Secretary